

**GOB(I) 40/2016**

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: JULY 15, 2016.**

**CIRCULAR**

As directed, pursuant to the High Court Notification No.GOB(I) 40/2016 dated 15.06.2016 and Corrigendum dated 20.06.2016 inviting applications for filling up of 49 posts of District Judges by Direct Recruitment under the Karnataka Judicial Service (Recruitment) Rules, 2004 as amended from time to time, the Eligibility List of Applicants as per **Annexure-A (Part-I and II)** and Rejection List of Applicants as per **Annexure-B** are published, for information.

**Sd/-  
(JOHN MICHAEL CUNHA)  
REGISTRAR GENERAL**